Application for Registration of Banks under "Atal Pension Yojana" (APY)

(to be provided on official letter head of Banks)

Date DDth Month, YYYY

To

The Chairman

Pension Fund Regulatory Development Authority 1st Floor, ICADR Building, Plot No 6 Vasant Kunj Institutional Area Phase-II, New Delhi-110070

Day of

Sub:- Application for Registration under Atal pension Yojana (APY) by <Bank Name>

Dear Sir,

Dated this

I/we, the undersigned, have examined and familiarised me/ourselves with "Atal pension Yojana (APY)" and Guidelines under APY as prescribed by the Govt./PFRDA from time to time.

- 2. We are desirous of registering as a Bank for providing prescribed services to the potential APY subscribers who are having a savings account with < Bank Name>.
- 3. We hereby agree to perform activities prescribed under APY scheme details, rules/guidelines prescribed by PFRDA and the Ministry of Finance, GOI from time to time.
- 4. We confirm that we have understood and agree to abide unconditionally by all the requirements as set out in "Atal Pension Yojana".
- 5. We hereby undertake to register with the PFRDA under PFRDA (Point of Presence (POP)) Regulation-2015 in due course.

It is hereby confirmed that I/we are entitled to act on behalf of our Bank and empowered to sign this letter as well as other such letters/documents which may be required for registration.

(Signature)		
Name:	(In the capacity of)	
Duly authorized to sign the Consent letter f	or and on behalf of:	
(Name and Address of Organization)	(Seal/Stamp of Organization)	